Insolvency and Bankruptcy Board of India 7th Floor, Mayur Bhawan, Connaught Place, New Delhi-110001

CIRCULAR

No. IBBI/LIQ/77/2024

09th October 2024

То

All Registered Insolvency Professionals

All Recognised Insolvency Professional Entities,

and All Registered Insolvency Professional Agencies

(By mail to registered email addresses and on the website of the IBBI)

Dear Madam / Sir,

Subject: Extension of time for filing Forms to monitor voluntary liquidation processes under the Insolvency and Bankruptcy Code, 2016, and the regulations made thereunder.

Vide Circular No. IBBI/LIQ/74/2024 dated 28.06.2024 the liquidators were directed to file forms relating to the voluntary liquidation latest by 30.09.2024.

2. In this regard, representations have been received from the liquidators and Insolvency Professional Agencies for extending the date citing the technicalities and issues involved in the submission of the forms.

3. Considering the above-mentioned representations and difficulties faced by the liquidator, it has been decided to extend the last date of submission of forms till 30.11.2024.

4. This is issued in exercise of the powers under sub-section (1) of section 196 of the Insolvency and Bankruptcy Code, 2016.

Yours faithfully,

Sd/-

(Om Prakash) Manager